

CLAIMS SUMMARY AS ON 04-03-2022 IN CIRP OF CHEEMA SPINTEX LTD

S no	Name of Claimant	Category	Claim Amount Submitted (Rs)	Claim Amount Provisionally Admitted (Rs)	Voting Share in COC	Claim not accepted (Rs)	Reasons
1	IDBI Bank Ltd	FC	2174227975	2156509303	83.50%	17718672	number of days for which interest calculated and the expenses incurred not accepted
2	State Bank of India	FC	285292330	285292330	11.05%	0	
3	Punjab National Bank	FC	141710883	140915738	5.46%	795145	number of days for which interest calculated and the expenses incurred not accepted
4	V K Cotginn Mills	OC	409279521	156643871	Not applicable	252635650	proofs not provided for claim other than sessions court order
5	Vinod Cotton Corporation	OC	567794771	231961358	Not applicable	335833413	proofs not provided for claim other than court order
6	Income Tax Department	OC	22500	22500	Not applicable	0	
7	Excise & Taxation Deptt	OC	53998	0	Not applicable	under verification	proofs of claim not submitted. Wrong claim format. Claimant has been informed
8	Employees Provident Fund Organisation	OC	21296358	21296358	Not applicable	0	
9	Punjab State Power Corporation Ltd	OC	5973008	5973008	Not applicable	0	
10	Jai Narayan Fabtech Pvt Ltd	OC	12342493.39	7497097	Not applicable	4845396	The amount of claim pertaining to the interest amount has not been admitted since relevant proofs of claims have not been shared with the RP.
11	Mahesh Sharda (HUF) proprietor of Cotton Impex	OC	123381690	89858250	Not applicable	33523440	The claimant had adopted compound interest and arrived at excess claim amount. The same has been corrected. Also, the acknowledgement by the CD vide letter dated 18-02-2016 has been used as a proof of claim
12	Sanchit Budhiraja	OC	735000	0	Not applicable	735000	proofs not shared
13	Sanjeev Budhiraja	Employee	1012391	1012391	Not applicable	0	
14	K L S Sharma	Employee	502372	502372	Not applicable	0	
15	Vinod Kumar Singh	Employee	471822	0	Not applicable	under verification	
TOTAL			3744097112	3097484576		646086715	

The claims under verification are pending for proofs of claim from claimant

The claims not accepted are due to non receipt of proofs for those claims. The same could be further verified subject to the books of accounts of the corporate debtor